## GOVERNMENT OF INDIA OVERSEAS INDIAN AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3305 ANSWERED ON:31.08.2012 MANPOWER ASSISTANCE TO LIBYA Majhi Shri Pradeep Kumar;Patel Shri Kishanbhai Vestabhai

## Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:

- (a) whether the Government of Libya had sought manpower assistance from the India Government in the recent past;
- (b) if so, the details thereof along with the response of the Government thereon;
- (c) whether the Government has lifted the ban on emigration to Libya;
- (d) if so, the details thereof and the reasons therefor;
- (e) the details of the professionals permitted to emigrate to Libya from India during the last three years and the current year; and
- (f) the steps taken/proposed to be taken by the Government for protection of persons of Indian origin living/working in Libya?

## **Answer**

## MINISTER OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI)

- (a) & (b): Request for providing doctors and paramedicos from India was received from the Health Ministry of Libya through the Indian Mission, which was considered and agreed to.
- (c) & (d): The ban on granting Emigration clearance to workers (ECR passport holders) for employment in Libya is still in force.
- (e): The details of professionals holding Non ECR passports and emigrating for work are not maintained. Only Indian workers holding ECR passports are required to approach the offices of the Protectors of Emigrants for obtaining emigration clearance for employment in ECR notified countries.
- (f) Pre-attestation of employment related documents by the Indian Mission for Indian workers seeking employment in Libya has been made mandatory so as to ensure the protection and welfare of the workers.

On receipt of a complaint from Indian workers alleging exploitation, maltreatment, non-payment of dues etc., the matter is taken up with the Indian Mission for taking it up with the employer and local authorities concerned and also with the Recruitment Agencies wherever applicable.

An Indian Community Welfare Fund (ICWF) has also been put in place for relief to Indian workers in distress.